

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01290/2019

DATED THIS THE 11th DAY OF JUNE, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from his residence in Bangalore)

Kumar Babu Dayadi
S/o D. Venkatasubbaiah,
Aged about 29 years,
R/ at No. 22 / C,
Old Railway Quarters,
Doddaballapura - 561203,
Bengaluru Rural District.

.....Applicant

(By Advocate Shri M.R. Achar - through video conference)

Vs.

1. The General Manager,
South Western Railways,
Gadag Road, Rail Bhavan,
Hubli Zone,
Hubli – 580 020
2. The Chief Personnel Officer,
South Western Railways,
Gadag Road, Rail Bhavan,
Hubli Zone,
Hubli - 580 020
3. The Chairman,
South Western Railway Recruitment Board,
Bengaluru Division,
No. 18th Millers Road,
Bengaluru – 560 046
4. The Chairman,
Railway Board,
Railbhavan,
New Delhi – 110001

5. Senior Divisional Personnel Officer,
Bengaluru Division,
South Western Railway,
Bengaluru 560 009

.....Respondents

(By Advocate Shri J Bhaskar Reddy - through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**